

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6  
PREScot ROAD, MUMBAI 400001

REVIEW PETITION No. 66/96

in

ORIGINAL APPLICATION NO. 1334/95

National Railway Mazdoor Union & Anor. . .Applicants

v/s.

Union of India & Anor.

. . .Respondents

ORDER (By Circulation)  
(Per: B.S. Hegde, Member(J))

11-6-5-96

Applicant has filed this application seeking review of the judgment/order dated 19.1.96. While disposing of the O.A. the Tribunal had made the following observation:

"Pursuant to the directions of the Tribunal (10.2.95) the respondents have published the revised seniority list and the applicants name have been shown in the revised seniority list.

"In the circumstances, we do not see any merit in the O.A. in seeking a direction to publish the seniority list. Accordingly O.A. is dismissed"

On perusal of the Review Petition, we do not find that the applicant has made out any case or brought out any new facts to our knowledge nor any error apparent on the face of record has crept in the order passed by the Tribunal.

.2.

In the circumstances, we are of the view that there is no merit in the Review Petition and the same is accordingly dismissed by Circulation.

M.R.Kolhatkar

(M.R.Kolhatkar)  
Member (A)

6/5/96.

B.S.Hegde

(B.S.Hegde)  
Member (J)

✓ 10

at 6/5/96

Order/Judgment Dispatched  
to App.  
on 23/5/96 Sent (s)

4/6/96

trk